



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00854/2020**

Chandigarh, this the 20<sup>th</sup> of November, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Gagandeep, SAG/IRSME, S/o Sh. Subhash Chandra, R/o House No. 43, Type 5, DMW Railway Colony, Patiala, presently working as Pr. Chief Personnel Officer, DMW, Patiala – 147003 (Group 'A') (Employee No. 000438)'

**....Applicant**

(BY: Mr. Deepak Sharma, Advocate)

**Versus**

1. Union of India through Secretary, Govt. of India, Ministry of Railways (Railway Board), Rail Bhawan, New Delhi – 110001.
2. Principal Chief Administrative Officer (erstwhile CAO/R), Diesel Loco Modernization Works, Patiala – 147003.

**... .Respondents**

(BY: MR. RTPS Tulsi, Advocate along with Mr. Lakhinder Bir Singh, Advocate)

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. Learned counsel for the applicant seeks permission to withdraw the O.A. to which learned counsel for the respondents does not raise any objection.
2. Permission is granted.
3. Accordingly, the O.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
Member (J)**

Place: Chandigarh  
Dated: 20.10.2020

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